

technical clearance for construction of Barak Dam (Tipaimukh Dam);

(b) whether it is a fact that the progress of work is being hampered due to the opposition of the Government of Manipur; and

(c) if so, the steps being taken by the Government for smooth implementation of the work?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) Technical clearance has been granted subject to certain conditions.

(b) and (c). Work is held up in absence of agreement between the States. The matter has been taken up with the Government of Manipur.

Modernisation of Irrigation Project

1353. SHRI KACHARU BHAU RAUT : Will the Minister of WATER RESOURCES be pleased to state:

(a) whether State Government of Maharashtra have sent any proposal to the Union Government for the modernisation of irrigation projects;

(b) if so, the details thereof; and

(c) the time by which these proposals are likely to be cleared?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) and (b). Yes Sir. Sangola Branch Canal Project Report received from the State Government in Feb.1986, was techno-economically examined in the Advisory committee in May, 1989 for an estimated cost of Rs.37.01 crores subject to clearance from the Ministry of Environment & Forests & concurrence of State Finance Department to be obtained by the State Government.

(c) The State Government is required to comply with the observations of the Advisory Committee.

Irrigation Facility

1354. SHRI MURALIDHAR JENA :
SHRI MADHABA SARDAR :

Will the Minister of WATER RESOURCES be pleased to state :

(a) the percentage of irrigated land in the country as on date, State-wise;

(b) the percentage of irrigated land in the State of Orissa;

(c) whether it is a fact that irrigation facility is less as comparison with other States;

(d) if so, the reasons therefor; and

(e) the measures taken/proposed to be taken by the Government in this regard?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) and (b). A Statement is laid on the Table of the House.

(c) and (d). As per Land Use Statistics brought out by Ministry of Agriculture upto 1992-93 (latest), the percentage of net irrigated area to total cultivable area in Orissa was 25.6% as compared to national average of 27.2%. The percentage of irrigated land differs from State to State as the factors contributing to the creation of irrigation capacity, including the financial constraints, availability of water resources and cultivable land, topography, etc., differ from state to state.

(e) Irrigation being a State subject, the Government of India is pursuing the matter of increasing the area of irrigated land with the State Governments by laying stress on early completion of ongoing major & medium projects, giving priority for speedy completion of the ongoing surface water minor irrigation schemes, encouraging conjunctive use of surface and ground water, promoting greater user's participation in major & medium projects and by effective implementation of the command area development programme.

STATEMENT

Statewise Net Irrigated Area, Total Cultivable Area and its percentage at the end of 1992-93 (Provisional)

(In Thousand hectares)				
S. No.	Name of States	Net Irrigated Area	Total Cultivable Area	Percentage of Net Irrigated Area to total Cultivable Area
1	2	3	4	5
1.	Andhra Pradesh	4029	15855	25.4
2.	Arunachal Pradesh	36	268	13.4
3.	Assam	572	3229	17.7
4.	Bihar	3344	11084	30.2
5.	Goa	23	198	11.6
6.	Gujarat	2642	12358	21.4
7.	Haryana	2628	3769	69.7
8.	Himachal Pradesh	99	807	12.3
9.	Jammu & Kashmir	311	1049	29.6
10.	Karnataka	2194	13049	16.8
11.	Kerala	335	2444	13.7
12.	Madhya Pradesh	4775	22811	20.9
13.	Maharashtra	2470	21165	11.7
14.	Manipur	65	164	39.6
15.	Meghalaya	45	1077	4.2